

Dated: 22.10.2002 (3)

Applicant by Shri D.V.
Gangal. Respondents by Shri S.C.
Dhawan.

The learned Counsel for the
applicant states that for want of
instructions he is not able to
proceed further.

OA is dismissed. No
order as to costs.

Shanta F
(Smt Shanta Shastri)
M/A)

A. D. M.
(S. L. Jain)
M/J)

dy

Subscribed
23/10

22/10/02
Order/Judgement despatched
to Applicant by post (s)
on 27/12/02